

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**SPECIAL BENCH**  
**COURT – 1**

ITEM No.140- IA/870(AHM)2022  
ITEM No.141-IA/274(AHM)2023  
ITEM No.142-IA/303(AHM)2023  
in  
CP(IB) 759 of 2019

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

Zielem Industries Pvt Ltd  
V/s  
Sintex-BAPL Ltd

.....Applicant

.....Respondent

**Order delivered on: 26/04/2023**

**Coram:**

Mr.Ashok Kumar Bhardwaj, Hon'ble Member(J)  
Mr.Kaushalendra Kumar Singh, Hon'ble Member(T)

**PRESENT:**

Mr. Jeet Bhatt, Advocate for the Applicant in IA/870(AHM)2022 and  
IA/274(AHM)2023

Mr. Pratik Thakkar, Advocate for the Applicant in IA/303(AHM)2023

Mr. Raheel Patel, Mr. Aalay Shah & Mr.Yash Dadhich, Advocates for Gandhi Law  
Associates for Respondent.

**ORDER**

IA/870(AHM)2022, IA/274(AHM)2023 and IA/303(AHM)2023

Due to paucity of time, hearing in the captioned applications stands deferred  
to 16.05.2023.

-SD-

**KAUSHALENDRA KUMAR SINGH**  
**MEMBER (TECHNICAL)**

-SD-

**ASHOK KUMAR BHARDWAJ**  
**MEMBER (JUDICIAL)**